

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII-14/2020/234/R.Cell

Date: 20-08-2020

The Gauhati High Court has been pleased to call the following Grade-II officers for interview/viva-voce in connection with regular promotional process from **Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

SCHEDULE OF INTERVIEW

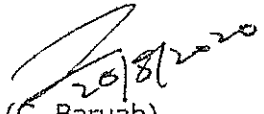
Sl. No.	Name of the Officers	Date of interview
1.	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Kamrup (M), Guwahati	14.09.2020
2.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	
3.	Smti Rini Bharali Counsellor, Family Court, No.2, Kamrup (M), Guwahati	
4.	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta	15.09.2020
5.	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar	
6.	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon	
7.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari	16.09.2020
8.	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat	
9.	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	
10.	Shri Anil Kumar Basfor, Chief Judicial Magistrate, Morigaon	17.09.2020
11.	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh	
12.	Shri Joydev Koch, Chief Judicial Magistrate, Barpeta	

13.	Smti Gitali Rabha, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	22.09.2020
14.	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat	
15.	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri	
16.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari	23.09.2020
17.	Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon	
18.	Smti Tasfia Hussain, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	
19.	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	24.09.2020
20.	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi	
21.	Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	
22.	Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), Guwahati	25.09.2020
23.	Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	
24.	Smti. Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat	

Reporting Time: 11.00 AM on all interview dates.

Venue: 2nd Floor, Conference Hall, New Building, Gauhati High Court, Ghy-01

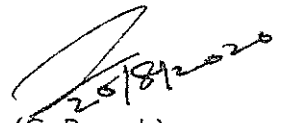
By order,


(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 20-08-2020 regarding schedule of interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service.**" with a scroll in the Home Page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.


25/8/2020
(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati